

GOVERNMENT OF JAMMU AND KASHMIR  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar  
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**Subject:** Allocation of Departments amongst Law Officers in the High Court of Jammu and Kashmir and Ladakh (Srinagar Wing).

**Government Order No. 3935 - JK(LD) of 2025.**  
**Dated. 09 - 04- 2025.**

In partial modification of Government Order No. 3375-JK(LD) of 2025 dated 24-03-2025, the redistribution of litigation work amongst the following Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as under:

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mubashir Majid Malik Deputy Advocate General	1. Industries and Commerce Department. 2. SIDCO 3. SICOP 4. Architect Organization 5. Chief Town Planner 6. Information Department 7. ARI and Trainings Department 8. School Education Department District Budgam, Baramulla
2.	Illyas Nazir Laway Government Advocate	1. Housing & Urban Development Department including Urban Local Bodies. 2. Srinagar Development Authority (SDA). 3. Higher Education Department. 4. J&K Lake Conservation and Managing Authority. 5. Revenue Department District Budgam and Bandipora. 6. Estates Department. 7. JKBOPEE.
3.	Rekha Wangnoo, Government Advocate	1. Skill Development Department. 2. Archives, Archaeology and Museums

		3. Sericulture Department 4. Department of Culture 5. Government Press
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The aforesaid allocation is temporary arrangement and shall be effective till further orders.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated. 09 -04-2025.

No. Law-Jud/153/2021-10.

Copy to the:

1. Commissioner Secretary to Government, General Administration Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Concerned Administrative Secretaries.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh.
5. Director Information, J&K.
6. Director Archives, Archaeology and Museums, J&K.
7. Director Litigation Kashmir.
8. Concerned Law Officers for compliance
9. All Officers of the Department of Law, Justice and Parliamentary Affairs.
10. Private Secretary to Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
12. Government Order File.
13. Concerned File.

  
09.04.2025

**(Ashish Gupta)**  
**Special Secretary to Government**